

BUSINESS ADVISORY COMMITTEE

(Thirteenth Lok Sabha)

FIFTY-FOURTH REPORT

(Presented on 14.08.2003)

The Business Advisory Committee held a sitting on Thursday, the 7th August, 2003.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

(1) The Indian Telegraph (Amendment) Bill, 2003. <i>(Consideration and passing)</i>	2 hours
(2) The National Bank for Agriculture and Rural Development (Amendment) Bill, 2003. <i>(Consideration and passing)</i>	2 hours
(3) Discussion and Voting on Supplementary Demands for Grants (General) for 2003-2004.	2 hours
(4) Discussion and Voting on Supplementary Demands for Grants (Railways) for 2003-2004.	2 hours

3. The Committee also recommend that the sitting of the House fixed for Monday, the 11th August, 2003 may be cancelled.

4. The Committee further recommend that the Private Members' Business, which was to be taken up on Friday, the 8th August, 2003 may now be taken up on Thursday, the 14th August, 2003. The Private Members' Bills may be taken up from 2 P.M. to 4.30 P.M. and Private Members' Resolutions may be taken up from 4.30 P.M. to 7 P.M.

5. The Committee also recommend that discussions under rule 193 on the following subjects may be held :-

- (1) Action Taken Report on the Report of the Joint Parliamentary Committee on Stock Market Scam and matters relating thereto.
- (2) Unemployment situation in the country.

NEW DELHI;
August 7, 2003
Sravana 16, 1925 (Saka)

MANOHAR JOSHI
Chairman
Business Advisory Committee